GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 7th May, 2019

No. LJ(B).1/2018/52 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non-MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation as per National Greed Tribunal (NGT) Order for a period of 3(three) months or till further orders.

S1. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Shri D.P. Muktieh, Asst. Executive Engineer, E.E. Water Resources, Khliehriat.	East Jaintia Hills District, Khliehriat	Deputy Commissioner, East Jaintia Hills District, Khliehriat
2.	Shri A. Pala, Inspector of Mine Royalty, Mine Royalty, Khliehriat.	- do -	- do -
3,	Dr. B. Langbang, Asst. Husbandry & Vety Officer, District Animal Husbandry & Veterinary, Khliehriat.	- do -	- do -
4.	Shri B. Mawkhiew, District Statistical Officer, District Statistical Office, Khliehriat.	- do -	- do -
5.	Dr F.E. Langstang, Asst. Husbandry & Vety Officer, District Animal Husbandry & Veterinary, Khliehriat.	- do -	- do -
6.	Shri Deisarhi Bareh, Ranger Officer, Soil & Water Conservation, Lumshnong.	- do -	- do -
7.	Shri K. Iangjuh, Border Area Development Officer, Border Area	- do -	- do -

	Development Office, Khliehriat.		
8.	Shri Keenly Dkhar, Asst. Executive Engineer, Road NEC Division, Khleihriat.	- do -	- do -
9.	Shri R.R. Lyngskor, Executive Engineer, Executive Engineer (MeWDA) (WR) Khliehriat.	- do -	- do -
10.	Shri Dawan Slan Sutnga, Junior Engineer, AEE PWD (Roads) NEC. Division, Khliehriat.	- do -	- do -
11.	Shri Remingson Daw, Asst. Engineer, Block Development Office C&RD Block, Khleihriat.	- do -	- do -
12.	Shri B.D. Dhar, Asst. Director Agriculture, District Agriculture Office, Khliehriat.	- do -	- do -
13.	Shri S. Paswet, General Manager, District Commerce and Industries Centre.	- do -	- do -
14.		- do -	- do -
15.	Shri Westerwell Phawa, Labour Inspector, Block Labour Officer, Khliehriat.	- do -	- do -
16.	Shri P. Lhuid, Executive Engineer, District Rural Development Agency, Office Khliehriat.	- do -	- do -
17.	Shri Hubert Kharlukhi, Superintendent of Fishery, Superintendent of Fishery Office, Khliehriat.	- do -	- do -
18.	Shri P.S. Lyngdoh, Superintendent of Taxes, Superintendent of Taxes Office, Khliehriat.	- do -	- do -
19.	Shri K. Passah, District Sport Officer, District Sport Office, Khliehriat.	- do -	- do -
20.	Shri H.W. Diengdoh, Asst. Employment Officer,	- do -	- do -

	District Employment Office, Khliehriat.	*	
21.	Shri M.J. Kharbudon, Range Officer, Range Forest Office, Social Forestry, Khliehriat.	- do -	- do -
22.	Shri J. Tariang, Executive Engineer, PWD Road NEC Division, Khliehriat.	- do -	- do -
23.	Shri Hamrish Thubru, District Soil & Water Conservation Officer, District Soil & Water Conservation Office, Khliehriat.	- do -	- do -
24.	Shri K.J. Sohklet, Junior Engineer, Housing Office, Khliehriat.	- do -	- do -
25.	Shri Wankerlangki Slong, Assistant Engineer, PWD Road NEC Division Khliehriat.	- do -	- do -
26.	Shri Dapbiang Lathong, Assistant Engineer, Urban Affairs Office, khleihriat.	- do -	- do -
27.	Shri Govern Starwell Pala, Functional Manager, District Commerce Industry Centre, Khliehriat.	- do -	- do -
28.	Dr. Ohi War, Assistant Vety. Officer, Khliehriat, District Animal Husbandry & Veterinary.	- do -	- do -
29.	Dr. T. Shylla, Assistant Vety. Officer, Khliehriat, District Animal Husbandry & Veterinary.	- do -	- do -
30.	Shri Herman Kharlyngdoh, Inspector of Taxes, Superintendent of Taxes Office, Khliehriat.	- do -	- do -

(M.M. Sangma),
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department

Copy to: -

- The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
- 2. The Principal Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
- The Deputy Commissioner, East Jaintia Hills District, Khliehriat, with a request to circulate to all the Officers concerned. This has a reference to your letter No. EJHD/Judl.4/Vol.V/2018-19/105 dt. 24.04.2019.
- 4. The Director of Information and Public Relation, Meghalaya, Shillong.
- 5. The Personnel & A.R. (A) Department for information.
- 6 DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
 - 7. Office Copy.

By orders etc.,

Deputy Secretary to the Govt. of Meghalaya, Law (B) Department.
